

Name of the corporate debtor: Savve Rohini Contractors Private Limited														
Date of commencement of CIRP: 27/03/2025														
List of creditors as on 22/06/2025														
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Arora Holdings Pvt. Ltd.	24/4/2025	2,394,395	2,205,000	Unsecured	-	-	-	2.79%	-	-	-	189,395	As per Note Below
2	HRPL Restaurants Private Limited	10/4/2025	77,863,763	75,807,549	Unsecured	-	-	-	95.95%	-	-	-	2,056,215	As per Note Below
3	Veena Saboo	25/04/2025	15,805,112	-	Unsecured	-	-	-	-	-	-	-	15,805,112	Under Verification
4	Rohini Flexo Pack Pv	25/04/2025	5,713,000	-	Unsecured	-	-	-	-	-	-	-	5,713,000	Under Verification
5	Alok Kumar Saboo	25/04/2025	118,832,247	-	Unsecured	-	-	-	-	-	-	-	118,832,247	Under Verification
			220,608,517	78,012,549					98.74%				142,595,969	

Notes:
The claims are provisionally admitted on basis of preliminary verification based on the data / documents shared by the claimant and preliminary documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly amount is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.